



HON'BLE MR.JUSTICE I.M.QUDDUSI

Source : **Bar**

Date of Birth : **18/06/1950**

Initial Joining : **18/04/1995**

Joining at Allahabad : **18/04/1995**

Date of Retirement : **17/06/2012**

Present Address : **ISO-4, Gopabandhu Marg, Cuttack.**

- **Enrolled as Advocate in 1976.**
- **Practised at Lucknow Bench of Allahabad High Court mainly in Civil, Constitutional and Service matters for about 19 years. Specialized in Constitutional and Service matters.**
- **Worked as Standing Counsel for the State of U.P., Central Government and U.P. Jal Nigam, since 1987, 1989 and 1990 respectively. Worked as Standing Counsel, U.P. Housing Development Board from July, 1993 till his elevation to Bench.**
- **Elevated as permanent Judge on 18/04/1995.**
- **Took oath as Hon'ble Judge, Orissa High Court on 06.12.2004 and the Acting Chief Justice of Orissa High Court on 19.5.2008.**